

of Petroleum Exporting Countries (OPEC) has Algeria, Gabbon, Indonesia., Iran, Iraq, Kuwait, Libya, Nigeria, Qatar, Saudi Arabia, JAE and Venezuela as its members and deals with the production and pricing of crude oil produced by its member countries.

Crude purchases made from them are at market related prices and as such are considered competitive.

LPG Accident Victims

4162. SHRIM. KRISHNASWAMY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether, the Government are aware of the litigation between the oil industry and insurance industry regarding non-payment of relief to LPG accident victims due to the defect in the effective PLG insurance policy by the GIC and its subsidiaries; and

(b) if so, the action contemplated by the Government to safeguard the LPG accident victims?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) The oil industry are negotiating with General Insurance Corporation for providing a suitable policy for Group personal Accident insurance cover on "No Fault Liability Basis" for unnamed LPG consumers and their family members.

Migrants from Punjab and Jammu and Kashmir

4163. SHRI SHANPERSINH VAJRELA:
SHRI JAGMOET SINGH BRAR:
SHRI RAJMAL VARMA:
SHRI ATAL BIHARI VAJPAYEE:

SHRI TEJSINGH R.
BHONSLE:
SHRI DEVENDRA PRASAD YADAV:
DR. S.P. YADAV:
SHRI HARI KISHORE SINGH:
SHRI BALRAJ PASSI:
SHRI DEVI BUX SINGH:
SHRI PRABHU DAYAL KATHERIA:
SHRIMATI BHAVNA CHIKH LIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of families that have left their homes in the border districts of Poonch and Rajouri in the Jammu region and other sectors of Jammu and Kashmir during the last three years;

(b) the number of migrants from Punjab residing in various States at present, State-wise;

(c) whether the Government are aware of the tragic plight of Kashmiri migrants various camps in Delhi;

(d) if so, the corrective measures taken/being taken in this regard;

(e) whether the Government propose to hold any meeting of Chief Ministers to frame a uniform policy on rehabilitation of Kashmiri refugees; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIM. M. JACOB): (a) and (b). The information is being collected and will be laid on the table of the House.